

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 182 OF 2015

Dated: 18th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd.Appellant (s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

Ms. Arunima Kedia for R.2

ORDER

Learned counsel for the appellant states that he is filing rejoinder during the course of the day. He may file the same after serving copy on the other side.

Pleadings are complete. List the matter for hearing on **03.08.2017.**

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson